

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 323 OF 2017 &
IA NO. 828 OF 2017**

Dated: 7th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**The Kerala High Tension and Extra High Tension Appellant(s)
Industrial Electricity Consumers' Association**

Versus

Kerala State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Shankar

Counsel for the Respondent(s) : Ms. Arushi Singh for R-2

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **11.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/tpd

**(I.J. Kapoor)
Technical Member**